

NOTICE

As directed, kindly take notice that the D.B.-III comprising Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Justice Smt. Soni Shrivastava will take up the following case today i.e. on 11th May, 2026 at 12.30 P.M. in Court No. 8 (Main Building).

FOR ORDERS (ON PETITIONS)

1. CR. APP (DB)/428/2021 5 BAKHERI MAHTO @ CHANDAN MAHTO BHOLA PRASAD KM. SHASHI BALA VERMA
R.I. FOR LIFE CR.APP(DB) VS THE STATE OF BIHAR INDRAJEET KUMAR
IA-3/2026 AMIT KUMAR ANAND
BAIL

Patna High Court

Dated, 11th May, 2026

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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